

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, BENGALURU**

*(Through web-based video conferencing platform)*

**ITEM No.36  
C.P.(IB)No.24/BB/2024**

**IN THE MATTER OF:**

M/s. Footprint Ventures Trustee Company Pvt. Ltd. ... Petitioner  
Vs.  
ROC, Karnataka ... Respondent

**Order under Section 59 (7) of Insolvency and Bankruptcy Code, 2016**

**Order delivered on: 22.07.2024**

**CORAM:**

**JUSTICE (RETD.) T. KRISHNAVALLI  
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

The Liquidator : Shri Ganesh P. Pai

**ORDER**

Heard the Liquidator-in-person.

List the case before the Regular Bench on **02.09.2024**.

**-Sd-  
MANOJ KUMAR DUBEY  
MEMBER (TECHNICAL)**

**-Sd-  
T. KRISHNAVALLI  
MEMBER (JUDICIAL)**

Shruthi